

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 2900
TO BE ANSWERED ON 18TH MARCH, 2025

RKVY IN UTTAR PRADESH

2900. SHRI ARUN KUMAR SAGAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) whether certain works are being undertaken under the Rashtriya Krishi Vikas Yojana (RKVY) in the country especially in Shahjahanpur Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details thereof especially with reference to Shahjahanpur Parliamentary Constituency of Uttar Pradesh as on date; and
- (c) the details of central funds allotted and utilised under this scheme during the last three years, as on date alongwith the number of beneficiaries, State and year-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): States are undertaking works under Rashtriya Krishi Vikas Yojana (RKVY) in project based mode to enhance production and productivity. States/UTs have the flexibility to propose projects as per local requirements for ensuring holistic development of agriculture.

As per information from State Government of Uttar Pradesh works undertaken under the RKVY in Shahjanpur Parliamentary Constituency are as follows:-

- i. Enhancing sugarcane production and high-quality sugarcane seed production & distribution program.
- ii. Crop Diversification Program (CDP).
- iii. ICDP-Rice & Wheat, Gypsum Distribution, Dhaincha/Sanai Seed for Green Manuring and Kishan Pathsahala.

- iv. Agro forestry program during 2023-24 and 2024-25.
- v. Namami Gange Programme and Paramparagat Krishi Vikas Yojana (PKVY).
- vi. Rainfed Area Development Scheme (RAD).
- vii. Soil Health and Fertility.
- viii. Submission on Agriculture Mechanization (SMAM) and Crop Residue Management (CRM) etc.

(c): Total allocation and release under RKVY during the last three years is as under:

(Rs. in crore)

Year	Allocation	Release
2021-22	3712.44	1729.11
2022-23	10741.86	5273.33
2023-24	7774.83	5761.54

Details of direct and indirect beneficiaries are not maintained centrally. The State wise details for funds allotted and utilized in last three years is placed at Annexure-I

Annexure-I**State wise details of funds allocated and utilized in last three years**

Sl. No.	Name of the States	2021-22		2022-23		2023-24	
		Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh	203.47	97.19	580.83	318.56	414.19	205.98
2.	Bihar	140.95	69.77	285.52	43.83	192.80	94.64
3.	Chhatisgarh	91.03	43.27	212.68	149.96	164.60	162.41
4.	Goa	17.94	0.00	30.87	4.69	16.18	4.05
5.	Gujarat	145.84	69.39	592.84	185.23	405.76	404.04
6.	Haryana	83.89	64.23	210.01	161.38	409.40	204.70
7.	Himachal Pradesh	23.54	11.68	102.61	15.55	64.46	16.12
8.	Jharkhand	60.02	0.00	130.26	34.44	114.65	46.57
9.	Karnataka	218.84	113.08	800.06	357.93	583.24	761.87
10.	Kerala	63.11	50.44	140.56	130.88	88.80	28.26
11.	Madhya Pradesh	197.46	96.62	606.84	180.67	413.53	258.55
12.	Maharashtra	249.23	120.55	733.23	487.33	514.12	255.06
13.	Orissa	107.26	49.58	245.73	43.32	193.00	222.05
14.	Punjab	151.29	75.36	126.87	3.75	336.51	136.63
15.	Rajasthan	179.64	87.80	468.77	314.37	362.93	180.97
16.	Tamil Nadu	197.96	171.50	799.36	398.92	494.90	694.65
17.	Telangana	207.64	0.00	334.30	33.22	170.34	0.00
18.	Uttarakhand	54.15	49.87	309.63	245.67	173.99	101.69
19.	Uttar Pradesh	302.71	145.10	722.92	482.77	670.49	595.15
20.	West Bengal	188.01	92.75	269.16	189.91	171.88	254.60
21.	Arunachal Pradesh	14.74	6.27	78.25	33.21	58.17	82.41
22.	Assam	159.95	150.69	325.87	204.50	198.68	300.18
23.	Manipur	23.25	17.47	109.26	38.92	75.13	59.74
24.	Meghalaya	23.70	10.79	59.66	1.69	52.73	28.70
25.	Mizoram	33.65	16.11	120.27	30.57	58.12	49.39
26.	Nagaland	17.14	26.95	115.05	128.00	92.44	188.33
27.	Sikkim	9.40	4.14	98.25	66.48	66.08	146.41
28.	Tripura	52.31	52.27	119.42	70.63	69.27	92.79
29.	Delhi	0.23	0.00	0.10	0.00	10.62	0.00
30.	Puducherry	4.04	0.00	6.33	4.91	2.59	0.65
31.	Jammu & Kashmir	10.58	0.00	39.33	4.81	52.84	26.42
32.	Andman & Nicobar	2.61	1.30	3.87	0.00	9.92	1.62
33.	Chandigarh	0.13	0.00	0.10	0.00	1.92	0.00
34.	D & N Haveli and Daman & Diu	0.21	0.00	0.20	0.00	15.45	0.00
35.	Lakshadweep	0.10	0.00	2.37	0.00	1.30	0.00
36.	Ladakh	9.00	0.00	15.80	0.67	16.56	4.14
	Admin	120.00	36.24	1244.68	906.58	1067.57	152.79
	Grand Total	3712.44*	1729.11	10741.86*	5273.33	7774.83*	5761.54

* 125% annual outlay is allocated to States.
